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## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.491/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M.

Name of the Company		Smt. Rekha Gupta -Vs-Starke Workout Private Limited & Anr.		
Under Section		241/242		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. 2.	Rajarshi Du Greemoyee /	tta. Punhayas tha J Advoca	te Respondent no. 2	Sheermoyee Purhayastha
1.	Nim Dem [ NILANJANA	DORJEE } Advocat	e Applicant	Win Den Dogee 16/01/18

## ORDER

Ld. Counsel for the petitioner and Ld. Counsel for the respondent No.2 are present.

Ld. Counsel for the Respondent No.2 made a request that time be given for filing reply. Prayer is allowed. Two weeks' time is granted for filing reply with a copy in advance to the opposite party. Thereafter, rejoinder may be filed within two weeks' with a copy in advance to the opposite parties. Meanwhile Interim Order is extended till next date of hearing.

List on 09.03.2018 for hearing.

(Jinan K.R.)

Member (Judicial)

Sd

(V.P. Singh) Member (Judicial)